

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000134/2021	ASHUTHOSH PADHY VS REPUBLIC OF INDIA (C.B.I.)	TAPESH ROY VS	// () //
2	BLAPL/0000135/2021	PRADIP KUMAR ACHARYA VS REPUBLIC OF INDIA (CBI)	BIJAYA KUMAR DASH VS	// () //
3	BLAPL/0000136/2021	BIBHUTI SHANKAR BINDHANI VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /40 /2020 () //
4	BLAPL/0000137/2021	RAHUL RAJ KUMBHAR @ RAJ @ RAHUL KUMAR VS STATE OF ODISHA	ASHOK JENA VS	SONEPUR /180 /2018 () //
5	BLAPL/0000138/2021	KALIA @ SUDHIR KUMAR DASH VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /360 /2020 () //
6	BLAPL/0000139/2021	MANTRY @ BIBEKANANDA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /132 /2020 () //
7	BLAPL/0000140/2021	RAMAKANTA SINGH VS STATE OF ODISHA	DEBASISH SAMAL VS	BADSAHI /94 /2020 () //
8	BLAPL/0000141/2021	SUSHANTA KUMAR BISOI @ SUSHANT KUMAR VS STATE OF ODISHA	ROHINI MAYA SAHOO VS	BISSAMCUTTACK /30 /2019 () //
9	BLAPL/0000142/2021	PADMALOCHAN NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARAMGARH /158 /2020 () //
10	BLAPL/0000143/2021	ABHAYA SABHASUNDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ADVA /80 /2020 () //
11	BLAPL/0000144/2021	MAGUNI SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /136 /2020 () //

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12	BLAPL/0000145/2021	RATIKANTA PRADHAN VS STATE OF ODISHA	S.R.MULIA VS	MADHUPATNA /200 /2020 () //
13	BLAPL/0000146/2021	LIKU @ RANJIT SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /161 /2019 () //
14	BLAPL/0000147/2021	ARJUN PAIK VS STATE OF ODISHA	A.ACHARY VS	MOHANA /120 /2020 () //
15	BLAPL/0000148/2021	SOURAV SAHOO VS STATE OF ODISHA	B.S.DASPARIDA VS	BASUDEVPUR /155 /2020 () //
16	BLAPL/0000149/2021	JAYARAM KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /104 /2020 () //
17	BLAPL/0000150/2021	BABUNI @ PRAMOD KU. MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	CHANDABALI /234 /2020 () //
18	BLAPL/0000151/2021	MANGULI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /577 /2020 () //
19	BLAPL/0000152/2021	SUSIL KUMAR MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	MARKAT NAGAR /228 /2020 () //
20	BLAPL/0000153/2021	GOBINDA CHANDRA DHAL VS STATE OF ODISHA	SATYA NARAYAN PRADHAN VS	NAKTIDEUL /80 /2018 () //
21	BLAPL/0000154/2021	NARI @ NARAYAN RAUTA VS STATE OF ODISHA	KURESH PRASAD DASH VS	BADAGADA /195 /2017 () //
22	BLAPL/0000155/2021	DILU NAIK@AKHAYA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /317 /2020 () //
23	BLAPL/0000156/2021	JAGABANDHU BAITHARU @ JAGA	SAPAN KUMAR LENKA	/376 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000157/2021	PAKA @ PRAKASH CHANDRA DALEI	ARIJEET MISHRA	MADHUPATNA /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000158/2021	MASIA HIMIRIKA	B.R.TRIPATHY	SESHKHAL /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000159/2021	ANIL SINGH	KRUSHNA CHANDRA MOHANTY	RASGOBINDPUR /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000160/2021	NITYANANDA SAHOO	H.N.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000161/2021	A.SANTOSH KUMAR PATRA	TANMAY MISHRA	TARASINGI /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000162/2021	V. SARVESWAR RAO	DEVASHIS PANDA	S.P.(CID-CRL),CUTTACK /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000163/2021	KUNU @ KUNA PADHAN	SATYABRATA PANDA	SONEPUR /188 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000164/2021	RANJAN KUMAR SAHOO	BHABANI SANKAR MISHRA	BADAMBADI /267 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000165/2021	BHAGYABANTA NAIK @ RINKU	J.N.PANDA	BHAWANIPATNA SADAR /267 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000166/2021	DEEPU @ DEEPAK NAYAK	PARTHA SARATHI DAS	KEONJHAR SADAR /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000167/2021	NATU @ PRAKASH BARIK	BIPLAB KUMAR DASH	KHURDA MODEL /470 /2020
		VS	VS	()

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35	BLAPL/0000168/2021	STATE OF ODISHA DOLAGOBINDA DAS VS	TARA PRASAD MOHAPATRA VS	// SINGLA /184 /2020 ()
36	BLAPL/0000169/2021	STATE OF ODISHA GIRIA BEHERA VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /97 /2020 ()
37	BLAPL/0000170/2021	STATE OF ODISHA BIKASH KUMAR PRADHAN VS	TARA PRASAD MOHAPATRA VS	// / /0 ()
38	BLAPL/0000171/2021	STATE OF ODISHA RAMESH BEHERA VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /97 /2020 ()
39	BLAPL/0000172/2021	STATE OF ODISHA BABUNA BEHERA VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /258 /2020 ()
40	BLAPL/0000173/2021	STATE OF ODISHA NARAYAN PRADHAN VS	B.S.PANIGRAHI VS	// / /0 ()
41	BLAPL/0000174/2021	STATE OF ODISHA PRAMOD NAYAK@NAIK VS	R.K.ROUTRAY VS	// MARKAT NAGAR /228 /2020 ()
42	CMAPL/0000001/2021	STATE OF ODISHA NITYANANDA PANDA VS	SASWAT KUMAR ACHARYA VS	// // ()
43	CMP/0000013/2021	STATE OF ODISHA MANGARAJ ROUT VS	P.K.SAHOO VS	// // ()
44	CMP/0000014/2021	LINGARAJ ROUT SANJU @ SAMJU KHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // CIVIL JUDGE (SD), JALESWAR(Baleshwar)
45	CMP/0000015/2021	ALLI KHAN MAHESWAR DAS VS	AMIT PRASAD BOSE VS	// // IA/0000038/2020 ()
		SRIDHAR ROUT		//

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46	CMP/0000016/2021	SUDARSAN SAHU VS LINGARAJ SAMANTRAY	B.S.PANIGRAHI VS	// 0 //
47	CMP/0000017/2021	ANUP KUMAR CHANDAN VS DILLIP MACHHKHAND	TRILOCHAN NANDA VS	// 0 //
48	CMP/0000018/2021	KAMALA SHARAMA VS KUMARI MADHUSMITA BARIK	SURYAKANTA DASH VS	// 0 //
49	CONTC/0000148/2021	SOUDAMINI DEBI VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
50	CONTC/0000149/2021	GOURANGA CHARAN BEHERA VS SATYABRATA SAHU	ADV. VS	// 0 //
51	CONTC/0000150/2021	SUSANTA KUMAR KHUNTIA VS SANJAY KUMAR SINGH	BHARAT KUMAR MISHRA VS	// 0 //
52	CONTC/0000151/2021	KRUSHNA CHANDRA ADHIKARI VS G. MATHI VATHANAN	ADV VS	// 0 //
53	CONTC/0000152/2021	SUVASINI SAHOO VS BISHNUPADA SETHY	ADV. VS	// 0 //
54	CONTC/0000153/2021	RENUKA MALLICK VS SATYABRATA SAHU	SUVASHISH PATTANAIAK VS	// 0 //
55	CONTC/0000154/2021	MANAS KUMAR BAL VS RATNAKAR ROUT	ADV VS	// 0 //
56	CONTC/0000155/2021	JATI PADHAN VS CHANCHAL RANA	ADV. VS	// 0 //
57	CONTC/0000156/2021	CHAITANYA JENA	P.K.PATTANAYAK	//

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		VS	VS	0
		SATYABRATA SAHU		//
58	CONTC/0000157/2021	DR.ASHOK KUMAR MOHANTY	ADV.	//
		VS	VS	0
		LOPAMUDRA MOHANTY		//
59	CONTC/0000158/2021	SACHIDANANDA MAHAPATRA	ADV.	//
		VS	VS	0
		SUDEEP KUMAR CHAND		//
60	CONTC/0000159/2021	BINAPANI BEHERA	ADV	//
		VS	VS	0
		JANAKI DAS		//
61	CONTC/0000160/2021	YAMESWAR MOHAPATRA	AMITAV TRIPATHY	//
		VS	VS	0
		POMA TUDU		//
62	CONTC/0000161/2021	GOURAHARI MOHANTY	DILIP KUMAR SAHU	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0000162/2021	ARATI MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
64	CONTC/0000163/2021	SUDHIR KUMAR PRADHAN	ADV	//
		VS	VS	0
		PRADEEP KUMAR DASH		//
65	CONTC/0000164/2021	PRASANNA KUMAR PARIDA	ADV.	//
		VS	VS	0
		SUSMITA SAHOO		//
66	CONTC/0000165/2021	RAMESH CHANDRA SETHI	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
67	CONTC/0000166/2021	ADWAITA PRASAD MALLIK	ADV.	//
		VS	VS	0
		PRADEEP KUMAR JENA		//
68	CONTC/0000167/2021	BIRANCHI NARAYAN RAY	ADV	//
		VS	VS	0

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		ANU GARG		//
69	CONTC/0000168/2021	CHAITANAYA CHARAN JENA	ADV.	//
		VS	VS	0
		CHAKARVARTI SINGH RATHORE		//
70	CONTC/0000169/2021	MANJU BISWAL	ADV	//
		VS	VS	0
		SUBASH SINGH		//
71	CONTC/0000170/2021	SANJEETA JENA	ADV.	//
		VS	VS	0
		POMA TUDU		//
72	CONTC/0000171/2021	BHAGIRATHI SAMAL	ADV	//
		VS	VS	0
		ANU GARG		//
73	CONTC/0000172/2021	BIBHUTI BHUSAN MISHRA	ADV.	//
		VS	VS	0
		ANU GARG		//
74	CONTC/0000173/2021	DILESWAR MISHRA	ADV.	//
		VS	VS	0
		ANU GARG		//
75	CONTC/0000174/2021	MADHUSUDAN MISHRA	ADV	//
		VS	VS	0
		ANU GARG		//
76	CONTC/0000175/2021	RABINARAYAN DAS	ADV.	//
		VS	VS	0
		ANU GARG		//
77	CONTC/0000176/2021	HARMOHAN MISHRA	ADV	//
		VS	VS	0
		ANU GARG		//
78	CONTC/0000177/2021	KABITA MISHRA	ADV.	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
79	CONTC/0000178/2021	ARATI MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//

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80	CONTC/0000179/2021	LILI KUMARI PRADHAN VS BIRANCHI NARAYANA MOHANTY	ADV. VS	// ()
81	CONTR/0000005/2021	RAMA BEHERA VS JAGMOHAN MEENA	ADV VS	// /0 ()
82	CRLA/0000012/2021	TIKESWAR DAS @ KUNU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /31 /2015 A.D.J.,SUNDARGARH(Sundargarh) ST/0000071/2015
83	CRLA/0000013/2021	SANTOSH PRADHAN VS STATE OF ODISHA	SANGRAM KU DAS VS	HARABHANGA /5 /2020 ()
84	CRLMA/0000004/2021	BIBHUTI PRADHAN VS STATE OF ODISHA	ADV. VS	// /0 ()
85	CRLMC/0000021/2021	SABITARANI SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA MOHAPATRA VS	MANCHESWAR P.S. /70 /2014 ()
86	CRLMC/0000022/2021	KUMARMANI MEHER VS STATE OF ORISSA	R.N.MOHANTY VS	BOLANGIR TOWN /133 /2012 ()
87	CRLMC/0000023/2021	SK.MAIDULLAH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /164 /2008 ()
88	CRLMC/0000024/2021	BENU DHAR BEHERA @ BENU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KAKATAPUR /118 /2012 ()
89	CRLMC/0000025/2021	SOUBHAGYA SAGAR SWAIN VS STATE OF ODISHA	B.B.SWAIN VS	SEA BEACH /12 /2011 ()
90	CRLMC/0000026/2021	ARUN JAGADALA VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /50 /2012 ()
91	CRLMC/0000027/2021	MATHUMELY @ MATUKUMILI SHIVSHANKARRASANT KUMAR ROU TRAY		// /0



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/000028/2021	KAPIL SAHOO	R.N.BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/000040/2021	AMIR BEG	SEKH ZAKIR HUSSAIN	KHANDAGIRI P.S. /813 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/000041/2021	SARBAJAYA PATI	MAHESWAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/000042/2021	SABITA MALLA	P.K.DASH	/ /0
		VS	VS	()
		D.G. OF POLICE,CUTTACK		//
96	CRLMP/000043/2021	BABULA MALIK	SIDHARTH PR. DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/000044/2021	GEETARANI DAS	PRAFULLA CHANDRA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/000045/2021	SUNITA SAHOO	PRASANNA KUMAR PARHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/000046/2021	SAROJINI PANDA	B.B.ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/000047/2021	MANORAMA MISHRA	DAYANANDA MOHAPATRA	/ /0
		VS	VS	()
		PURNA CH.MISHRA		JUDGE FAMILY COURT,PURI(Puri)
		SURENDRA BARIK	R.N.MOHANTY	Crp/000018/2013
101	CRLREV/000007/2021	VS	VS	KHURDA P.S. /420 /2019
		STATE OF ODISHA		()
		PURNA CHANDRA PANDA	TARA PRASAD MOHAPATRA	//
102	CRLREV/000008/2021	VS	VS	KANAS /6 /2009
				()

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103	LAA/0000001/2021	STATE OF ODISHA SUJIT KUMAR PADHY VS	JAYADEEP PAL VS	// // 0
104	MACA/0000021/2021	LAND ACQUISITION OFFICER,CHATRAPUR DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	BRUNO DAS MOHA PATRA VS	// // 0
105	RPFAM/0000002/2021	MANJULATA DAS NIRANJAN MAHARANA VS	SANGRAM MISHRA VS	// // 0
106	RVWPET/0000005/2021	RASMITA DAS SYED ABDUL HALIM VS	TANMAY MISHRA VS	// // 0
107	RVWPET/0000006/2021	STATE OF ORISSA DR.SALIL KUMAR NAYAK VS	ADV. VS	// // 0
108	TRP(C)/0000005/2021	STATE OF ODISHA NIHARIKA SAHOO VS	D.R.BEHERA VS	// // 0
109	WA/0000008/2021	BIKRAM KUMAR DAS STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
110	WA/0000009/2021	MAHENDRA NATH BISWAL STATE OF ODISHA VS	STANDING COUNSEL(S AND ME) VS	// // 0
111	WA/0000010/2021	SARAT CHANDRA NAYAK STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
112	WA/0000011/2021	DHANAJAYA CHARAN DEY STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
113	WA/0000012/2021	AJIT KUMAR SAHOO STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
		BIDYADHARA MUDULI		//

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114	WA/0000013/2021	SUJATA BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
115	WA/0000014/2021	SUBHASHREE BARIK VS STATE OF ODISHA	R.P.DALEI VS	// 0 //
116	WP(C)/0000677/2021	PRASAN KUMAR PATRA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
117	WP(C)/0000678/2021	BADAL PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
118	WP(C)/0000679/2021	ISHWAR CHANDRA MAHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
119	WP(C)/0000680/2021	MEHEMUD KHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
120	WP(C)/0000681/2021	SARBESWAR ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
121	WP(C)/0000682/2021	BHARAT CHANDRA MOHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
122	WP(C)/0000683/2021	DEBASIS ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
123	WP(C)/0000684/2021	RAJAT KUMAR SETHY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
124	WP(C)/0000685/2021	GOUTTAM CHARAN NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
125	WP(C)/0000686/2021	RIKITA TRIPATHY	DILLIP KUMAR SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0000687/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECT	SECUNYA MISHRA	//
		VS	VS	0
		COMMISSIONER, AUDIT COMMISSIONERATE, GST AND CENTRAL EXCISE, BBSR		//
127	WP(C)/0000688/2021	RABINDRA KUMAR MAHANTA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0000689/2021	MANORANJAN MAHANTA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0000690/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECT	SECUNYA MISHRA	//
		VS	VS	0
		COMMISSIONER, AUDIT COMMISSIONERATE, GST AND CENTRAL EXCISE, BBSR		//
130	WP(C)/0000691/2021	KAMALAKANTA NAIK	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0000692/2021	TRINATH MAHANTA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0000693/2021	PREMALATA MOHANTY	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0000694/2021	BAIKUNTH DAS	D.R.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0000695/2021	SUSHANTA KUMAR PANI	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0000696/2021	KABIRAJ DASH	B.K.NAYAK (3)	//
		VS	VS	0
		THE P.I.O, PANCHAYATI RAJ		//
136	WP(C)/0000697/2021	DOMBURUDHAR BAURI	BIRAJA PRASANNA DAS	//
		VS	VS	0

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137	WP(C)/0000698/2021	STATE OF ODISHA DR.SESHADEV PANIGRAHI VS	PRASANTA KUMAR PANDA VS	// // 0
138	WP(C)/0000699/2021	STATE OF ODISHA DR.GOPAL CHANDRA SETHI VS	PRASANTA KUMAR PANDA VS	// // 0
139	WP(C)/0000700/2021	STATE OF ODISHA HEMANTA KUMAR MAHANAND VS	MANOJ KUMAR MOHANTY VS	// // 0
140	WP(C)/0000701/2021	STATE OF ODISHA SARBAJAY PATI VS	MAHESWAR MOHANTY VS	// // 0
141	WP(C)/0000702/2021	COLLECTOR, BALASORE BHARATIYA BIKASH PARISAD VS	G.P.JENA VS	// // 0
142	WP(C)/0000703/2021	PRINCIPAL SECRETARY TO GOVT.ENERGY DEPT. MARY SUCHITA LAKRA VS	HIMANSHU BHUSAN DASH VS	// // 0
143	WP(C)/0000704/2021	ROURKELA MUNICIPAL CORPORATION PRABASINI SARANGI VS	P.K.PATTANAYAK VS	// // 0
144	WP(C)/0000705/2021	STATE OF ODISHA GOPABANDHU DAS VS	HIMANSHU BHUSAN DASH VS	// // 0
145	WP(C)/0000706/2021	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	P.K.PATTANAYAK VS	// // 0
146	WP(C)/0000707/2021	STATE OF ODISHA GAGAN BIHARI SATAPATHY VS	P.K.PATTANAYAK VS	// // 0
147	WP(C)/0000708/2021	STATE OF ODISHA GOBINDA CHANDRA PANDA VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0000709/2021	SATYA NARAYAN BOHIDAR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
149	WP(C)/0000710/2021	JANAKI PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
150	WP(C)/0000711/2021	PAKANATY SATYANARAYANA PRASAD VS B.D.O.RANGEILUNDA	ANUPAM DASH VS	// 0 //
151	WP(C)/0000712/2021	MADHUSUDAN MALLICK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
152	WP(C)/0000713/2021	G.V.RAMAKRISHNA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
153	WP(C)/0000714/2021	AMITA DAS VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
154	WP(C)/0000715/2021	PRAMOD SINGH VS R.T.O., RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
155	WP(C)/0000716/2021	LALAN PRASAD GUPTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
156	WP(C)/0000717/2021	SAMBHUNATH ROUT VS THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
157	WP(C)/0000718/2021	NITAN KUMAR JAISWAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
158	WP(C)/0000719/2021	BISWAJIT CHAINY VS THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
159	WP(C)/0000720/2021	SUNARAM SINGH	NIRA SUNDAR PANDA	//

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		VS	VS	0
160	WP(C)/0000721/2021	THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA AJAYA KUMAR MOHANTY	NIRA SUNDAR PANDA	//
		VS	VS	0
161	WP(C)/0000722/2021	THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA LALAN PRASAD GUPTA	PRAFULLA KUMAR RATH	//
		VS	VS	0
162	WP(C)/0000723/2021	STATE OF ODISHA SANJAYA KUMAR PANDA	NIRA SUNDAR PANDA	//
		VS	VS	0
163	WP(C)/0000724/2021	THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA NITAN KUMAR JAISWAL @ NITAN JAISWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
164	WP(C)/0000725/2021	STATE OF ODISHA JAYANT KUMAR MOHANTY	SUVASHISH PATTANAİK	//
		VS	VS	0
165	WP(C)/0000726/2021	COMPETENT AUTHORITY BHIMSEN GOCHAYAT	NIRANJAN PANDA	//
		VS	VS	0
166	WP(C)/0000727/2021	STATE OF ODISHA AJIT KUMAR BEHURA	GOPAL SINHA	//
		VS	VS	0
167	WP(C)/0000728/2021	STATE OF ODISHA SRIKANTA KAR	SIBA PRASAD SWAIN	//
		VS	VS	0
168	WP(C)/0000729/2021	STATE OF ODISHA MANORANJAN NAYAK	BANABIHARI RAY	//
		VS	VS	0
169	WP(C)/0000730/2021	STATE OF ODISHA DR. SUJATA PANDA	SANJAY KUMAR MISHRA	//
		VS	VS	0
170	WP(C)/0000731/2021	STATE OF ODISHA SAROJUKANTA PRADHAN	BANABIHARI RAY	//
		VS	VS	0

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171	WP(C)/0000732/2021	STATE OF ODISHA RAJENDRA KUMAR PATNAIK VS	BANABIHARI RAY VS	// // 0
172	WP(C)/0000733/2021	STATE OF ODISHA RANKANIDHI PRADHAN VS	BANABIHARI RAY VS	// // 0
173	WP(C)/0000734/2021	STATE OF ODISHA SANJAYA KUMAR GOUDA VS	K.K.SWAIN VS	// // 0
174	WP(C)/0000735/2021	STATE OF ODISHA SUDHANSHUBALA MOHAPATRA VS	BANABIHARI RAY VS	// // 0
175	WP(C)/0000736/2021	STATE OF ODISHA YUDHISTIR PARIDA VS	BANABIHARI RAY VS	// // 0
176	WP(C)/0000737/2021	STATE OF ODISHA IBANJALI SAMANTARAY VS	SANTANU KUMAR SARANGI VS	// // 0
177	WP(C)/0000738/2021	STATE OF ODISHA DEBENDRA KUMAR TRIPATHY VS	BANABIHARI RAY VS	// // 0
178	WP(C)/0000739/2021	STATE OF ODISHA BISWARANJAN PRADHAN VS	BANABIHARI RAY VS	// // 0
179	WP(C)/0000740/2021	STATE OF ODISHA DIPTI KUMARI PATEL VS	SANTANU KUMAR SARANGI VS	// // 0
180	WP(C)/0000741/2021	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
181	WP(C)/0000742/2021	RADHAKANTA TRIPATHY MADHUSMITA BARIK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// // 0 //



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182	WP(C)/0000743/2021	INDUS SCHOOL OF ENGINEERING, KHORDHASAMIR KUMAR MISHRA VS STATE OF ODISHA	VS	// 0 //
183	WP(C)/0000744/2021	ANJALI NAIK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
184	WP(C)/0000745/2021	RANJEETA PATEL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
185	WP(C)/0000746/2021	KAMINI NAYAK VS STATE OF ODISHA	S.K.NAYAK (2) VS	// 0 //
186	WP(C)/0000747/2021	HITAKANKSHI KARTA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
187	WP(C)/0000748/2021	JAYASANKAR MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
188	WP(C)/0000749/2021	BIRAJA SANKAR MAHANTA VS STATE OF ODISHA	A.K.RAY VS	// 0 //
189	WP(C)/0000750/2021	BIKRAM DAS VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
190	WP(C)/0000751/2021	JINDAL STEEL AND POWER LTD. VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS M/S.PRAVAT KU. MUDULI, S.P.PANDA, C.K.ROUT	// 0 //
191	WP(C)/0000752/2021	DILLIP KUMAR SATAPATHY VS CHIEF EXECUTIVE OFFICER OF TPCODL, BBSR	SIBA PRASAD SWAIN VS	// 0 //
192	WP(C)/0000753/2021	BALADEV SA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
193	WP(C)/0000754/2021	ASHOK KUMAR TAREI	SUBASH CHANDRA PANI	//

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		VS	VS	0
		R.T.O.BBSR (1)		//
194	WP(C)/0000755/2021	KALICHARAN DEHURY	HARAPRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0000756/2021	ASHOK KUMAR TAREI	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O. BBSR)1)		//
196	WP(C)/0000757/2021	SAILABALA BEHERA	HARAPRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000758/2021	BISWAJIT RAJ	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O.CHANDIKHOLE		//
198	WP(C)/0000759/2021	PRAMILA BEHERA	HARAPRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000760/2021	MAHESWAR PARIDA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O. BBSR (1)		//
200	WP(C)/0000761/2021	BICHITRANANDA BEHERA	HARAPRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000762/2021	MANOJ KUMAR NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O. NAYAGARH		//
202	WP(C)/0000763/2021	MANAV KUMAR NAYAK	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000764/2021	MAHESWAR PARIDA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O, BBSR (1)		//
204	WP(C)/0000765/2021	KRUSHNA BALARAM PRADHAN	SUBASH CHANDRA PANI	//
		VS	VS	0

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205	WP(C)/0000766/2021	R.T.O. BBSR (1) PRAFULLA KUMAR PANDA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// // 0 //
206	WP(C)/0000767/2021	BINAYA KUMAR SAHU VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
207	WP(C)/0000768/2021	PITABASH GOCHHAYAT VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
208	WP(C)/0000769/2021	PRAVATI MANJARI SI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
209	WP(C)/0000770/2021	BANDHUA GOCHHAYAT VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
210	WP(C)/0000771/2021	KHITISH KUMAR PRADHAN VS BOARD OF SECONDARY EDUCATION, ODISHA	G.N.MISHRA VS	// 0 //
211	WP(C)/0000772/2021	PRATAP CHANDRA GOCHHAYAT VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
212	WP(C)/0000773/2021	PRAMOD SINGH VS R.T.O. RAYAGADA	ROHIT RANJAN RAY VS	// 0 //
213	WP(C)/0000774/2021	PRANAY KUMAR MOHAPATRA VS UNION OF INDIA	AMLAN SHAKTI PAUL VS	// 0 //
214	WP(C)/0000775/2021	PRAMODINI TARAI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
215	WP(C)/0000776/2021	MANORANJAN SAHOO VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION, GHATIKIA	G.P.PATTNAİK VS	// 0 //

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216	WP(C)/0000777/2021	NRUSINGHA CHARAN KAR VS STATE OF ODISHA	SUBRATA KUMAR MOHANTY VS	// 0 //
217	WP(C)/0000778/2021	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA) VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
218	WP(C)/0000779/2021	NIMAI CHARAN DAS VS STATE OF ODISHA	SOMANATH MISHRA VS	// 0 //
219	WP(C)/0000780/2021	NILAMANI BISWAL VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
220	WP(C)/0000781/2021	NAMITA BHOLA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
221	WP(C)/0000782/2021	POWER DISTRIBUTION CO.OPERATIVE CREDIT SOCIETY LTD VS STATE OF ODISHA	JASCHHAYALAL DASH VS	// 0 //
222	WP(C)/0000783/2021	SANTILATA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0000784/2021	KALPANA ROUT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
224	WP(C)/0000785/2021	SASMITA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
225	WP(C)/0000786/2021	JAGANNATH MURJA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
226	WP(C)/0000787/2021	RAMESH MALLIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
227	WP(C)/0000788/2021	AJITA KUMARI CHOUDHURY	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0000789/2021	ODISHA GRAMYA BANK, MENDHASAL BRANCH	CHROVINDA MOHANTY	//
		VS	VS	0
		THE CHIEF DIST. MEDICAL OFFICER, KHURDA		//
229	WP(C)/0000790/2021	S.RAJESWARI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0000791/2021	MEGHANAD SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0000792/2021	SAROJINI DEVI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0000793/2021	B.PRATAP KUMAR LIMA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0000794/2021	UPENDRA NATH GHADEI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0000795/2021	ANJAN KUMAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0000796/2021	CHINULATA SAHOO	A.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0000797/2021	SIV PRASAD SAHU	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0
		THE CHAIRMAN GRIDCO/OPTCL		//
237	WP(C)/0000798/2021	NARAYAN OJHA	A.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0000799/2021	FATIMA BIBI	KAUSHAL HUSSAIN	//
		VS	VS	0

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239	WP(C)/0000800/2021	STATE OF ODISHA SK.OHID VS	KAUSHAL HUSSAIN VS	// // 0
240	WP(C)/0000801/2021	STATE OF ODISHA JAGANNATH PATNAIK VS	SOUBHAGYA SWAIN VS	// // 0
241	WP(C)/0000802/2021	STATE OF ODISHA SUSHIL KUMAR KAINTH VS	RAMESH CHANDRA OJHA VS	// // 0
242	WP(C)/0000803/2021	STATE OF ODISHA AMAR CHARAN SENAPATI VS	SOUBHAGYA SWAIN VS	// // 0
243	WP(C)/0000804/2021	STATE OF ODISHA RADHAKANTA PADHY VS	SOUBHAGYA SWAIN VS	// // 0
244	WP(C)/0000805/2021	STATE OF ODISHA BRAHMACHARI MAJHI VS	PRONOY MOHANTY VS	// // 0
245	WP(C)/0000806/2021	STATE OF ODISHA SANTOSH KUMAR PANIGRAHY VS	SOUBHAGYA SWAIN VS	// // 0
246	WP(C)/0000807/2021	STATE OF ODISHA CONGRESH PATRA VS	SOUBHAGYA SWAIN VS	// // 0
247	WP(C)/0000808/2021	STATE OF ODISHA KABITA NAYAK VS	SASWAT DAS VS	// // 0
248	WP(C)/0000809/2021	STATE OF ODISHA JANGYA NARAYAN NAYAK VS	DR.NIRANJAN SWAIN VS	// // 0
249	WP(C)/0000810/2021	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS COLLECTOR AND D.M.JAJPUR	PRASANNA KUMAR MISHRA VS	// // 0 //

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250	WP(C)/0000811/2021	TRINATH SAHU @ SAHOO VS STATE OF ODISHA	N.N.MOHAPATRA VS	// 0 //
251	WP(C)/0000812/2021	TRUST FUND DEGREE COLLEGE VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
252	WP(C)/0000813/2021	SISIR KUMAR NAYAK VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
253	WP(C)/0000814/2021	NIHAR RANJAN MOHAPATRA VS INSPECTOR IN CHARGE SADAR P.S.BALASORE	Braja Mohan Sarangi VS	// 0 //
254	WP(C)/0000815/2021	NARESH CHANDRA BHANJA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
255	WP(C)/0000816/2021	SARAT KUMAR PRADHAN VS R.T.O. NAYAGARH	Braja Mohan Sarangi VS	// 0 //
256	WP(C)/0000817/2021	BHAGIRATHI JENA VS R.T.O.CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
257	WP(C)/0000818/2021	PRADEEPTA KUMAR NAYAK VS COLLECTOR, PURI	BIRAJA PRASANNA SATAPATHY VS	// 0 //
258	WP(C)/0000819/2021	NIBEDITA PANDA VS R.T.O.CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
259	WP(C)/0000820/2021	KIRTAN PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
260	WP(C)/0000821/2021	S.BHASKAR RAO VS ASST.R.T.O. KHURDA	Braja Mohan Sarangi VS	// 0 //
261	WP(C)/0000822/2021	PRAFULLA KUMAR SAHOO	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0000823/2021	BISHNU CHARAN BEHERA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0000824/2021	SONALISA ROUL	G.S.NAMTOAR	//
		VS	VS	0
		VICE CHANCELLOR, GANGADHAR MEHER UNIVERSITY		//
264	WP(C)/0000825/2021	BIPIN PANGI	MALAYA KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR, KORAPUT		//
265	WP(C)/0000826/2021	DHANRJAY GOUDA	MALAYA KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR, KORAPUT		//
266	WP(C)/0000827/2021	NAGENDRA LAL KARNA	S.SUDHAKAR RAO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0000828/2021	SIBARAM BARIK	S.SUDHAKAR RAO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0000829/2021	P SAI PRASAD	S.SUDHAKAR RAO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000830/2021	HURUN NEHAR BEGUM	S.SUDHAKAR RAO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0000831/2021	MANAS KUMAR MALIK	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0000832/2021	BALADEV PANDA	SUMAN MODI	//
		VS	VS	0
		THE CHIEF GENERAL MANAGER, SBI		//
272	WP(C)/0000833/2021	PURNA CHANDRA RAO	K.K.SWAIN	//
		VS	VS	0



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273	WP(C)/0000834/2021	STATE OF ODISHA BICHITRA KUMAR RATH VS	K.K.SWAIN VS	// // 0
274	WP(C)/0000835/2021	STATE OF ODISHA GOURI TURUK VS	S.K.BHANJADEO VS	// // 0
275	WP(C)/0000836/2021	STATE OF ODISHA PABITRA SAHU VS	ASHIS KUMAR MISHRA VS	// // 0
276	WP(C)/0000837/2021	THE TAHASILDAR, SONEPUR BIRAJA PRASAD DAS VS	BISWAJIT NAYAK VS	// // 0
277	WP(C)/0000838/2021	STATE OF ODISHA MAHENDRA SAHU VS	ASHIS KUMAR MISHRA VS	// // 0
278	WP(C)/0000839/2021	THE COLLECTOR CUM D.M.SONEPUR NAROTTAM ROUT VS	H.C.SAHOO VS	// // 0
279	WP(C)/0000840/2021	STATE OF ODISHA SURENDRA MAHAPATRA VS	DURLLABHA RANJAN MISHRA VS	// // 0
280	WP(C)/0000841/2021	STATE OF ODISHA SAGARIKA SAHU VS	CHITTARANJAN PATTNAIK VS	// // 0
281	WP(C)/0000842/2021	THE REGISTRAR CO OPERATIVE SOCIETIES TRILOCHAN DASH VS	BINAYA KUMAR MOHANTY VS	// // 0
282	WP(C)/0000843/2021	CHAIRMAN CUM MD ,UNION BANK OF INDIA BABAJI CHARAN DAS VS	ULLASH CHANDRA MOHANTY VS	// // 0
283	WP(C)/0000844/2021	STATE OF ODISHA KOKILA NAIK VS	BIBEKANANDA BHUYAN VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0000845/2021	SUDHANGSHU SANTARA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
285	WP(C)/0000846/2021	MANAS DAS VS STATE OF ODISHA	RAM CHANDRA RAY VS	// 0 //
286	WP(C)/0000847/2021	PRIYAMBADA SUBUDHI VS BOARD OF SECONDARY EDUCATION, CUTTACK	SANJIB MOHANTY VS	// 0 //
287	WP(C)/0000848/2021	SURESH KUMAR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
288	WP(C)/0000849/2021	LIPSA RAY VS UTKAL UNIVERSITY	KAUSHAL HUSSAIN VS	// 0 //
289	WP(C)/0000850/2021	MINATI NAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
290	WP(C)/0000851/2021	SHIBA SHANKAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	WP(C)/0000852/2021	HARAMOHAN BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0000853/2021	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
293	WP(C)/0000854/2021	ANURAG MAJHI VS UTKAL UNIVERSITY,BHUBANESWAR	KAUSHAL HUSSAIN VS	// 0 //
294	WP(C)/0000855/2021	PANKAJ KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
295	WP(C)/0000856/2021	RANJAN KUMAR NAYAK	K.K.SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0000857/2021	BHANJAN KUMAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0000858/2021	BULI SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0000859/2021	JAGABANDHU MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0000860/2021	DEVNATH PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0000861/2021	MEGHANAD MAJHI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0000862/2021	KRUPA SAGAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0000863/2021	GANESH KUMAR RAULO	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0000864/2021	AMBIKA PRASAD SAMANTARAY	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0000865/2021	LUKESH KUMAR BHOI	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0000866/2021	SANKARLAL BHUSHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0000867/2021	RANJIT MOHANTY @ RANJIT KUMAR MOHANTY	SUBHASREE MOHANTY	//
		VS	VS	0

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307	WP(C)/0000868/2021	STATE OF ODISHA BIRAJA SHANKAR DASH VS	ARUN KUMAR MISHRA VS	// // 0
308	WP(C)/0000869/2021	CHINMAYEE SWAIN RANJITA BHOINA VS	KUNJA SUNDAR DAS VS	// // 0
309	WP(C)/0000870/2021	STATE OF ODISHA SNEHASHISH DASH VS	SUBHASREE MOHANTY VS	// // 0
310	WP(C)/0000871/2021	STATE OF ODISHA AJAYA KUMAR SUBUDHI VS	P.K.BEHERA VS	// // 0
311	WP(C)/0000872/2021	STATE OF ODISHA NALINIKANTA JENA VS	SANGRAM JENA VS	// // 0
312	WP(C)/0000873/2021	STATE OF ODISHA DHARANIDHAR NAYAK VS	B.B.ROUTRAY VS	// // 0
313	WP(C)/0000874/2021	THE EXECUTIVE OFFICER RAMA CHANDRA NAHAK VS	SANGRAM JENA VS	// // 0
314	WP(C)/0000875/2021	STATE OF ODISHA LAKSHMAN MISHRA VS	A.B.PARIDA VS	// // 0
315	WP(C)/0000876/2021	PRINCIPAL SECRETARY URBAN DEVELOPMENT. SIBARAM SAHU VS	KISHORE KUMAR MISHRA VS	// // 0
316	WP(C)/0000877/2021	STATE OF ODISHA SARATA CHANDRA JOSHI VS	SANGRAM JENA VS	// // 0
317	WP(C)/0000878/2021	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	P.K.BEHERA VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0000879/2021	BICHITRANANDA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
319	WP(C)/0000880/2021	ANIRUDHA SAMANTARAY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
320	WP(C)/0000881/2021	LOCHAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
321	WP(C)/0000882/2021	SURENDRA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
322	WP(C)/0000883/2021	SIDHESWAR DAS VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// 0 //
323	WP(C)/0000884/2021	BHAGIRATHI POLAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
324	WP(C)/0000885/2021	BINOD BIHARI MOHANTY VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
325	WP(C)/0000886/2021	JITENDRA KUMAR RATH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
326	WP(C)/0000887/2021	BIKRAM PRADHAN VS STATE OF ODISHA	R.P.KAR VS	// 0 //
327	WP(C)/0000888/2021	SUBRA CHALA BAXI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
328	ABLAPL/0000269/2021	ROJALIN @ ARATI PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	//0 0 //
329	ABLAPL/0000270/2021	NIRANJAN KHANDEI	BIBHUDANANDA MOHAPATRA	BHANDARIPOKHARI /9 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0000271/2021	ALOK SAMAL	ASHOK KU SAHOO	MAHAKALPARA /216 /2016
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0000272/2021	SK. NIZAMUDDIN	P.R.CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0000273/2021	TEMPU @ SRINIBAS MUKHI	ASHOK JENA	BIRMAHARAJPUR /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0000274/2021	JAYARAM PRADHAN @JAI	MANORANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0000275/2021	RAJENDRA PARIDA	BIJAY KUMAR DASH	MALGODOWN /253 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0000276/2021	RABINDRA BEHERA @ RABINDRA NATH BEHERA	SRIBHAGYA KUMAR DASH	PURUSHOTTAMPUR /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0000277/2021	RAJENDRA PARIDA	BIJAY KUMAR DASH	CHOUDWAR /594 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0000278/2021	SUKADEBA SAMAL	RANJIT MOHANTY	PATTAMUNDAI /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0000279/2021	RAJANI MOHANTY	R.C.MOHARANA	TANGI /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0000280/2021	GUDU @ MD. NASIM	DHIRENDRA KUMAR MOHAPATRA	BHASMA /220 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0000281/2021	PURNA CHANDRA MOHANTY @ PURNA CH.MOHANTY	JOYANMAYA SAHOO	TANGI (KHURDA) /331 /2020
		VS	VS	()

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341	ABLAPL/0000282/2021	STATE OF ODISHA SRIPATI PADHAN VS	R.N.MOHANTY VS	// /301 /2016 ()
342	ABLAPL/0000283/2021	STATE OF ODISHA DEEPIKA PATRA @ ARYAN PATRA VS	R.N.MOHANTY VS	// CAPITAL P.S. /485 /2020 ()
343	ABLAPL/0000284/2021	STATE OF ODISHA NIHAR RANJAN PRADHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /1 /2021 ()
344	ABLAPL/0000285/2021	STATE OF ODISHA MUKUNDA GHADEI VS	B.K.NAYAK VS	// PIPLI /447 /2020 ()
345	ABLAPL/0000286/2021	STATE OF ODISHA PAPUN KANAR VS	DURLLABHA RANJAN MISHRA VS	// CHARMAL /174 /2020 ()
346	ABLAPL/0000287/2021	STATE OF ODISHA LITURANJAN ROUTRAY @ LITU ROUTRAY VS	U.C.MISHRA VS	// JATNI P.S. /92 /2020 ()
347	ABLAPL/0000288/2021	STATE OF ODISHA GUDU @ MD. NASIM VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHASMA /221 /2020 ()
348	ABLAPL/0000289/2021	STATE OF ODISHA BISWANARAYAN DHAR VS	AMITABH PRADHAN VS	// MAHILA PS SAMBALPUR /312 /2020 ()
349	ABLAPL/0000290/2021	STATE OF ODISHA HRUDANANDA THAKUR VS	JAGANNATH KAMILA VS	// BOLANGIR TOWN /587 /2020 ()
350	ABLAPL/0000291/2021	STATE OF ODISHA NIRUPAMA SAMAL VS	NITYANANDA PANDA VS	// CHAULIAGANJA /281 /2020 ()
351	ABLAPL/0000292/2021	STATE OF ODISHA BANGALI SETHY @ DAKUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARSHAGHAI /332 /2020 () //

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352	ABLAPL/0000293/2021	NIRA DALEI VS STATE OF ODISHA	A.K.SAHOO VS	BALICHANDRAPUR /358 /2020 () //
353	ABLAPL/0000294/2021	RAJIA @ RAJANIKANTA PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /254 /2020 () //
354	ABLAPL/0000295/2021	TAPENDU DHAWA VS STATE OF ODISHA	L.BHUYAN VS	KANJIPANI /45 /2020 () //
355	ABLAPL/0000296/2021	HEMANT KUMAR NAYAK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	AIR FIELD P.S. /146 /2020 () //
356	ABLAPL/0000297/2021	CHHAYAKANTA JERAI VS STATE OF ODISHA	A.K.MOHANTY VS	NIALI /175 /2019 () //
357	ABLAPL/0000298/2021	UMAKANTA SIAL @ UTTAM VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /269 /2020 () //
358	ABLAPL/0000299/2021	JAYA KISHOR BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /209 /2020 () //
359	ABLAPL/0000300/2021	RAMAHARI MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /177 /2020 () //
360	ABLAPL/0000301/2021	BALUNKESWAR SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
361	ABLAPL/0000302/2021	SUSANTA BISWAL @ SUSHANTA BISWAL VS STATE OF ODISHA	SANJIT KUMAR DAS VS	MAHANGA /256 /2020 () //
362	ABLAPL/0000303/2021	MAMA DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MALGODOWN /246 /2020 () //
363	ABLAPL/0000304/2021	SUJIT HARICHANDAN	AMLAN SHAKTI PAUL	JANKIA P.S. /267 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0000305/2021	STATE OF ODISHA PRAMILA SAMAL	MANAS CHAND	// GHASIPURA /2 /2021
		VS	VS	()
365	ABLAPL/0000306/2021	STATE OF ODISHA SWAROOP KUMAR SAHOO	SAROJ RANJAN SUBUDHI	// / /0
		VS	VS	()
366	ABLAPL/0000307/2021	STATE OF ODISHA ANIL NAYAK @ ANIK GURU @ VURU	TANMAYA KUMAR MOHANTY	// NAYAPALLI P.S. /1 /2021
		VS	VS	()
367	ABLAPL/0000308/2021	STATE OF ODISHA RAMESH CHANDRA BARAD	SATYABHUSAN DAS	// NAYAGARH SADAR /42 /2020
		VS	VS	()
368	ABLAPL/0000309/2021	STATE OF ODISHA RAJESH KUMAR PRADHAN	SURYAKANTA DWIBEDI	// JALESWAR /4 /2021
		VS	VS	()
369	ABLAPL/0000310/2021	STATE OF ODISHA MALAYA RANJAN NAHAK	BHABANI SANKAR DAS	// / /0
		VS	VS	()
370	ABLAPL/0000311/2021	STATE OF ODISHA AJAY DAS	MANAS CHAND	// GHASIPURA /224 /2020
		VS	VS	()
371	ABLAPL/0000312/2021	STATE OF ODISHA SUKANTA NAHAK	CHINMAYA MOHANTY	// /226 /2020
		VS	VS	()
372	ABLAPL/0000313/2021	STATE OF ODISHA RASHMI KANTA MISHRA	SIVA SANKAR CHAINI	// MATHILI /131 /2020
		VS	VS	()
373	ABLAPL/0000314/2021	STATE OF ODISHA MINAKSHI MISHRA	SIVA SANKAR CHAINI	// MATHILI /131 /2020
		VS	VS	()
374	ABLAPL/0000315/2021	STATE OF ODISHA CHANDRAMANI BEHERA @ CHHABI BEHERAAMITAV TRIPATHY		// NAYAGARH SADAR /181 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0000316/2021	STATE OF ODISHA SUDARSHAN BAGH VS	G.N.SAHU VS	// PAIKMAL /4 /2021 ()
376	ABLAPL/0000317/2021	STATE OF ODISHA NIMAIN BEURA VS	DEBASIS BISWAL VS	// PARADEEP LOCK /235 /2020 ()
377	ABLAPL/0000318/2021	STATE OF ODISHA SAUDAMINI BISWAL @ KADAMBINI BISWAL VS	DEBASIS BISWAL VS	// KUJANGA /2 /2021 ()
378	ABLAPL/0000319/2021	STATE OF ODISHA BASANTI SAHOO VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /343 /2020 ()
379	ABLAPL/0000320/2021	STATE OF ODISHA KAILASH DALEI @ KAILASH CHANDRA DALEI VS	SUBASH CHANDRA MOHANTY VS	// KHANDAPARA /303 /2020 ()
380	ABLAPL/0000321/2021	STATE OF ODISHA LALATENDU SI VS	ABHISHEK DASH VS	// RAIRANGPUR (RURAL) /4 /2021 ()
381	ABLAPL/0000322/2021	STATE OF ODISHA BIJAY BEHERA VS	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /29 /2020 ()
382	ABLAPL/0000323/2021	STATE OF ODISHA CHANDRAKANTA PRADHAN VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /164 /2020 ()
383	ABLAPL/0000324/2021	STATE OF ODISHA BASANTA BARIK@BASANTA KUMAR BARIK VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /11 /2021 ()
384	ABLAPL/0000325/2021	STATE OF ODISHA SUMANT KUMAR SAHOO VS	BASUMATI PRADHAN VS	// LAHUNIPADA /174 /2020 ()
385	ABLAPL/0000326/2021	STATE OF ODISHA PUSPAK SRICHANDAN VS	RABINDRA NATH PANDA VS	// JATNI P.S. /254 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0000327/2021	DANGUA BHOI @ SUSHANTA BHOI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	GOBINDAPUR /131 /2020 () //
387	ABLAPL/0000328/2021	BABULI BHOI @ PRAKASH BHOI VS STATE OF ODISHA	PRAFULLA CH DAS VS	GOBINDAPUR /131 /2020 () //
388	CONTC(CPC)/0000248/2017	SUJATA SATPATHY VS STATE OF ODISHA	L.K. MOHANTY VS	// () //

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MISC CASES FILED on :08/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 TRPCRL/1/2021	BISHNU PRIYA SAHOO-MP	SURYAKANTA DWIBEDI
2	2/2021 CMAPL/1/2021	NITYANANDA PANDA-MP	SASWAT KUMAR ACHARYA
3	2/2021 LAA/1/2021	SUJIT KUMAR PADHY-MP	JAYADEEP PAL
4	2/2021 WPCRL/151/2020	CHAVA NEELIMA-MP	M/S SANDIPANI MISHRA
5	3/2021 MATA/7/2019	PRABHAT KU.SAHU-MP	BIBHU PRASAD MOHANTY
6	3/2021 RFA/101/2013	ASWINI KU.NAIK-MP	M/S.P.K.KHUNTIA
7	3/2021 WPCRL/151/2020	CHAVA NEELIMA-MP	M/S SANDIPANI MISHRA
8	4/2021 CRLMP/47/2021	MANORAMA MISHRA-MP	DAYANANDA MOHAPATRA
9	4/2021 CRLREV/8/2021	PURNA CHANDRA PANDA-MP	TARA PRASAD MOHAPATRA
10	4/2021 RFA/101/2013	ASWINI KU.NAIK-MP	M/S.ALEKH CH.MOHANTY
11	4/2021 RPFAM/2/2021	NIRANJAN MAHARANA-MP	SANGRAM MISHRA
12	4/2021 RVWPET/6/2021	DR.SALIL KUMAR NAYAK-MP	ADV.
13	5/2021 CRLREV/8/2021	PURNA CHANDRA PANDA-MP	TARA PRASAD MOHAPATRA
14	5/2021 RPFAM/2/2021	NIRANJAN MAHARANA-MP	SANGRAM MISHRA
15	5/2021 TRP(C)/5/2021	NIHARIKA SAHOO-MP	D.R.BEHERA
16	6/2021 RPFAM/237/2019	BIJAYA KUMAR BEHERA-MP	SANJIB MOHANTY
17	8/2021 FAO/508/2020	STATE OF ODISHA-MP	A.G.A.
18	9/2021 CONTC/3484/2020	M/S.BHAGBAN MAHAPATRA CONSTRUCTION AND ENGINEERS PVT.LTD.-MP	M/S.BHAGBAN MAHAPATRA CONSTRUCTION AND ENGINEERS PVT.LTD.-MP
19	10/2021 CRLMC/21/2021	SABITARANI SAHOO-MP	KRUSHNA CHANDRA MOHAPATRA
20	11/2021 CRLMC/22/2021	KUMARMANI MEHER-MP	R.N.MOHANTY
21	11/2021 WA/8/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
22	12/2021 WA/8/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
23	13/2021 CMP/13/2021	MANGARAJ ROUT-MP	P.K.SAHOO
24	13/2021 CRLMC/28/2021	KAPIL SAHOO-MP	R.N.BISWAL
25	13/2021 WA/8/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
26	14/2021	MANGARAJ ROUT-MP	P.K.SAHOO

27	CMP/13/2021 14/2021 CRLA/703/2019	RABINDRANATH DASH-MP	M/S.SAMVIT MOHANTY
28	14/2021 WA/9/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
29	15/2021 CMP/14/2021	SANJU @ SAMJU KHAN-MP	MOHENDRA KUMAR MOHAPATRO
30	15/2021 CRLA/45/2013	SRIDHAR DAS-MP	M/S.DEEPALI MOHAPATRA
31	15/2021 WA/9/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
32	16/2021 CMP/14/2021	SANJU @ SAMJU KHAN-MP	MOHENDRA KUMAR MOHAPATRO
33	16/2021 WA/9/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
34	17/2021 CMP/15/2021	MAHESWAR DAS-MP	AMIT PRASAD BOSE
35	17/2021 WA/10/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
36	18/2021 CMP/17/2021	ANUP KUMAR CHANDAN-MP	TRILOCHAN NANDA
37	18/2021 WA/10/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
38	19/2021 WA/10/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
39	20/2021 CMP/18/2021	KAMALA SHARAMA-MP	SURYAKANTA DASH
40	20/2021 WA/11/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
41	21/2021 WA/11/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
42	22/2021 WA/11/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
43	23/2021 WA/11/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
44	24/2021 WA/12/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
45	25/2021 WA/12/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
46	26/2021 WA/12/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
47	27/2021 BLAPL/994/2019	SHAIKH HASIB-MP	RAMANI KANTA PATTANAIAK
48	27/2021 WA/12/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
49	28/2021 BLAPL/5381/2020	ARBIND @ ARVIND@ARWIND PANDEY-MP	SUSANT KUMAR PRADHAN
50	28/2021 WA/406/2019	DINABANDHU ORAM @ EKKA-MP	M/S. SIDHARTH MISHRA(1),S.K.SAHOO,A.HUSSEN,S.S
51	29/2021 BLAPL/9639/2019	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
52	29/2021 WA/13/2021	SUJATA BEHERA-MP	BIGYAN KUMAR SHARMA
53	30/2021 BLAPL/10770/2019	SUJAN BAKCHI-MP	NIHAR RANJAN SAHOO
54	30/2021 MACA/21/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BLINDY-MRSMOHAPATRA
55	30/2021 WA/13/2021	SUJATA BEHERA-MP	BIGYAN KUMAR SHARMA
56	31/2021 BLAPL/7941/2020	SANJIT KUMAR PATEL @ SANJIT PATEL-MP	B.SAHOO
57	31/2021 MACA/17/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI

58	31/2021 WA/14/2021	SUBHASHREE BARIK-MP	R.P.DALEI
59	32/2021 BLAPL/6339/2020	ISWAR RAITA @ ESWAR RAITA @ MANTU @ GEELU-MP RAJIB RATH	
60	32/2021 MACA/17/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
61	32/2021 WA/462/2020	DAMAYANTI BEHERA-MP	ASHOK KU.APAT
62	33/2021 BLAPL/7491/2020	KHAGESH BAGH-MP	SANTOSH DASH
63	33/2021 MACA/18/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
64	33/2021 WA/463/2020	RANTHI TIRKEY-MP	ASHOK KUMAR APAT
65	34/2021 WA/612/2020	ARJUN MURMU-MP	JAYANT KUMAR RATH
66	35/2021 WA/455/2020	GIRIAJA NANDINI HOTA-MP	ASHOK KUMAR APAT
67	36/2021 WA/456/2020	ASHOK KUMAR NAIK-MP	ASHOK KUMAR APAT
68	37/2021 WA/457/2020	KISHAN KUMAR DIGAL-MP	ASHOK KUMAR APAT
69	38/2021 WA/458/2020	SATYASMITA BEHERA-MP	ASHOK KUMAR APAT
70	39/2021 WA/459/2020	NILAMADHABA KANHAR-MP	ASHOK KUMAR APAT
71	40/2021 WA/460/2020	KALIPADA MUNDA-MP	ASHOK KU.APAT
72	41/2021 WA/461/2020	TAPASWINI GOUDA-MP	MR.ASHOK KU.APAT,R.RAY
73	42/2021 WA/452/2020	ANITA KUMARI PATRA-MP	ASHOK KUMAR APAT
74	43/2021 WA/453/2020	DIGAMANI SOREN-MP	ASHOK KUMAR APAT
75	44/2021 WA/668/2020	BIRAJ MOHAN MOHANTY-MP	PRAFULLA KUMAR RATH
76	45/2021 WA/668/2020	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
77	291/2021 WP(C)/24029/2020	BIJAYA KUMAR SHARMA-MP	AMIYA KUMAR CHHATOI
78	292/2021 WP(C)/677/2021	PRASAN KUMAR PATRA-MP	ASHWINI KUMAR DAS
79	293/2021 WP(C)/678/2021	BADAL PRADHAN-MP	PITAMBAR PANDA
80	294/2021 WP(C)/679/2021	ISHWAR CHANDRA MAHANTA-MP	PITAMBAR PANDA
81	295/2021 WP(C)/680/2021	MEHEMUD KHAN-MP	GYANA RANJAN SETHI
82	296/2021 WP(C)/682/2021	BHARAT CHANDRA MOHANTA-MP	PITAMBAR PANDA
83	297/2021 WP(C)/681/2021	SARBESWAR ROUT-MP	GYANA RANJAN SETHI
84	298/2021 WP(C)/683/2021	DEBASIS ROUT-MP	GYANA RANJAN SETHI
85	299/2021 WP(C)/684/2021	RAJAT KUMAR SETHY-MP	PITAMBAR PANDA
86	300/2021 WP(C)/685/2021	GOUTTAM CHARAN NAYAK-MP	GYANA RANJAN SETHI
87	301/2021 WP(C)/686/2021	RIKITA TRIPATHY-MP	DILLIP KUMAR SAHU
88	302/2021 WP(C)/34232/2020	GOPAL AGRAWAL-MP	SOUMYA MISHRA
89	303/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECTS PVT.LTD-MP	SOUMYA MISHRA

90	WP(C)/687/2021 304/2021	RABINDRA KUMAR MAHANTA-MP	PITAMBAR PANDA
91	WP(C)/688/2021 305/2021	RUPA MAJHI-MP	ISHWAR MOHANTY
92	WP(C)/30266/2020 306/2021	MANORANJAN MAHANTA-MP	PITAMBAR PANDA
93	WP(C)/689/2021 307/2021	M/S.SARALA MADAN INFRASTRUCTURE PROJECT PVT.LTD.	SOUMYA MISHRA
94	WP(C)/690/2021 308/2021	KAMALAKANTA NAIK-MP	PITAMBAR PANDA
95	WP(C)/691/2021 309/2021	TRINATH MAHANTA-MP	PITAMBAR PANDA
96	WP(C)/692/2021 310/2021	BRAJEN CH.CHAKRABART-MP	M/S.SAMVIT MOHANTY
97	WP(C)/13119/2009 311/2021	BRAJEN CH.CHAKRABART-MP	M/S.SAMVIT MOHANTY
98	WP(C)/13119/2009 312/2021	BRAJEN CH.CHAKRABART-MP	M/S.SAMVIT MOHANTY
99	WP(C)/13119/2009 313/2021	SRIKANT BARIK-MP	SUKANTA KUMAR DALAI
100	WP(C)/37311/2020 314/2021	SUSHANTA KUMAR PANI-MP	L.K.MOHANTY
101	WP(C)/695/2021 315/2021	DOMBURUDHAR BAURI-MP	BIRAJA PRASANNA DAS
102	WP(C)/697/2021 317/2021	GOBINDA CHANDRA PANDA-MP	BIRAJA PRASANNA DAS
103	WP(C)/708/2021 318/2021	SATYA NARAYAN BOHIDAR-MP	BRAHMANANDA TRIPATHY
104	WP(C)/709/2021 319/2021	JANAKI PATRA-MP	BIRAJA PRASANNA DAS
105	WP(C)/710/2021 320/2021	PAKANATY SATYANARAYANA PRASAD-MP	ANUPAM DASH
106	WP(C)/711/2021 321/2021	AMITA DAS-MP	MOHENDRA KUMAR MOHAPATRO
107	WP(C)/714/2021 322/2021	LALAN PRASAD GUPTA-MP	PRAFULLA KUMAR RATH
108	WP(C)/716/2021 323/2021	NITAN KUMAR JAISWAL-MP	PRAFULLA KUMAR RATH
109	WP(C)/718/2021 324/2021	LALAN PRASAD GUPTA-MP	PRAFULLA KUMAR RATH
110	WP(C)/722/2021 325/2021	NITAN KUMAR JAISWAL @ NITAN JAISWAL-MP	PRAFULLA KUMAR RATH
111	WP(C)/724/2021 326/2021	JAYANT KUMAR MOHANTY-MP	SUVASHISH PATTANAIAK
112	WP(C)/725/2021 327/2021	DR. SUJATA PANDA-MP	SANJAY KUMAR MISHRA
113	WP(C)/730/2021 328/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
114	WP(C)/741/2021 329/2021	INDUS SCHOOL OF ENGINEERING, KHORDHA-MP	SAMIR KUMAR MISHRA
115	WP(C)/743/2021 330/2021	JINDAL STEEL AND POWER LTD.-MP	SATYA SMRUTI MOHANTY
116	WP(C)/751/2021 332/2021	KISHORE CHANDRA MOHANTY-MP	DEEPALI MAHAPATRA
117	WP(C)/23667/2020 336/2021	MANI TIRUMALA PROJECTS PVT.LTD.-MP	M/S.SUBIR PALIT
118	WP(C)/8533/2019 337/2021	PRAVATI MANJARI SI-MP	ADHIRAJ MOHANTY
119	WP(C)/769/2021 338/2021	SURENDRA MAJHI-MP	BIDYADHAR MISHRA
120	WP(C)/33695/2020 339/2021	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
	WP(C)/10806/2020		

121	340/2021 WP(C)/776/2021	MANORANJAN SAHOO-MP	G.P.PATTNAIK
122	341/2021 WP(C)/6244/2020	STATE OF ODISHA-MP	PRAMODA KUMAR DASH
123	342/2021 WP(C)/778/2021	SATYASAI SCHOOL OF ENGINEERING (DIPLOMA), SRIKOPPA	PRAMILLA KUMAR KAR
124	343/2021 WP(C)/779/2021	NIMAI CHARAN DAS-MP	SOMANATH MISHRA
125	344/2021 WP(C)/2475/2020	PAWAN KUMAR AGARWAL-MP	M/S.SANJEEV UDGATA
126	345/2021 WP(C)/781/2021	NAMITA BHOLA-MP	SRINIVAS MOHANTY
127	346/2021 WP(C)/32544/2020	SAGAR KUMAR-MP	HARA PRASAD MOHANTY
128	347/2021 WP(C)/784/2021	KALPANA ROUT-MP	SRINIVAS MOHANTY
129	348/2021 WP(C)/796/2021	CHINULATA SAHOO-MP	A.PATTANAIAK
130	349/2021 WP(C)/798/2021	NARAYAN OJHA-MP	A.PATTANAIAK
131	350/2021 WP(C)/802/2021	SUSHIL KUMAR KAINTH-MP	RAMESH CHANDRA OJHA
132	351/2021 WP(C)/805/2021	BRAHMACHARI MAJHI-MP	PRONOY MOHANTY
133	352/2021 WP(C)/812/2021	TRUST FUND DEGREE COLLEGE-MP	SANJEEV UDGATA
134	353/2021 WP(C)/815/2021	NARESH CHANDRA BHANJA-MP	BIRAJA PRASANNA SATAPATHY
135	354/2021 WP(C)/24191/2020	ARJUN MURMU-MP	JAYANT KUMAR RATH
136	357/2021 WP(C)/824/2021	SONALISA ROUL-MP	G.S.NAMTOAR
137	361/2021 WP(C)/31204/2020	GOURANGA CHANDRA BEHERA-MP	SADASIVA PATRA 1
138	362/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
139	363/2021 WP(C)/827/2021	NAGENDRA LAL KARNA-MP	MALAY KUMAR MISHRA
140	365/2021 WP(C)/828/2021	SIBARAM BARIK-MP	S.SUDHAKAR RAO
141	366/2021 WP(C)/829/2021	P SAI PRASAD-MP	S.SUDHAKAR RAO
142	368/2021 WP(C)/830/2021	HURUN NEHAR BEGUM-MP	S.SUDHAKAR RAO
143	370/2021 WP(C)/317/2021	BANSIDHAR ROUT-MP	PARTHA SARATHI NAYAK
144	371/2021 WP(C)/317/2021	BANSIDHAR ROUT-MP	PARTHA SARATHI NAYAK
145	372/2021 WP(C)/3047/2020	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, KHEMARA	CHINULATA SAHOO-MP
146	374/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	PRAKASH K.MISHRA
147	375/2021 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
148	376/2021 WP(C)/26023/2019	S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESERCH-MP	M/S.JAJAT KISHORE MOHANTY
149	377/2021 WP(C)/22761/2020	PANNEY LAL AGRAWAL-MP	M/S. SIDHESWAR MOHANTY
150	378/2021 WP(C)/14213/2019	ESSEN SCHOOL OF NURSING-MP	M/S.JAJATI KISHORE MOHANTY
151	379/2021 WP(C)/32094/2020	LILI KUMARI PRADHAN-MP	MANAS PATI
152	380/2021	BIRAJA PRASAD DAS-MP	BISWAJIT NAYAK



153	WP(C)/837/2021 382/2021	TRILOCHAN DASH-MP	BINAYA KUMAR MOHANTY
154	WP(C)/842/2021 383/2021	KOKILA NAIK-MP	BIBEKANANDA BHUYAN
155	WP(C)/844/2021 384/2021	MANAS DAS-MP	RAM CHANDRA RAY
156	WP(C)/846/2021 385/2021	MEGHANAD MAJHI-MP	AMIT PRASAD BOSE
157	WP(C)/861/2021 386/2021	GANESH KUMAR RAULO-MP	SUBHASREE MOHANTY
158	WP(C)/863/2021 387/2021	LUKESH KUMAR BHOI-MP	SUBHASREE MOHANTY
159	WP(C)/865/2021 388/2021	RANJIT MOHANTY @ RANJIT KUMAR MOHANTY-MP	SUBHASREE MOHANTY
160	WP(C)/867/2021 389/2021	RANJITA BHOINA-MP	KUNJA SUNDAR DAS
161	WP(C)/869/2021 390/2021	SNEHASHISH DASH-MP	SUBHASREE MOHANTY
162	WP(C)/870/2021 391/2021	DHARANIDHAR NAYAK-MP	B.B.ROUTRAY
163	WP(C)/873/2021 392/2021	ANIRUDHA SAMANTARAY-MP	BISWAJIT NAYAK
164	WP(C)/880/2021 393/2021	BIKRAM PRADHAN-MP	R.P.KAR
165	WP(C)/887/2021 1/2021	NIMAI CH. NAYAK-MP	
166	OJC/4532/2002 8/2021	BIPIN BIHARI NAYAK-MP	
167	CONTC/1856/2019 12/2021	SOUMYA RANJAN ROUT-MP	
168	CRLMC/522/2020 19/2021	MRUGARAJ PANDA-MP	
169	CMP/578/2020 27/2021	CHITTA RANJAN BARAL-MP	
170	ABLAPL/15349/2019 28/2021	ABINASH RAY-MP	
171	ABLAPL/11968/2020 29/2021	PRIYATAM DAS-MP	
172	ABLAPL/14771/2020 316/2021	PRAVAT KUMAR SAHOO-MP	
173	WP(C)/35257/2020 331/2021	BHARAT CHANDRA KARAN-MP	
174	WP(C)/17855/2020 333/2021	AJAYA KUMAR SWAIN-MP	
175	WP(C)/21568/2020 334/2021	BIJAYA KUMAR DASH-MP	
176	WP(C)/17218/2020 335/2021	SARAT KUMAR PARIDA-MP	
177	WP(C)/17215/2020 355/2021	SANDHYARANI PANI-MP	
178	WP(C)/33467/2020 356/2021	RAVI VENKATA ANAND-MP	
179	WP(C)/14331/2020 358/2021	RAVI VENKATA ANAND-MP	
180	WP(C)/14332/2020 359/2021	RAMAKRUSHNA PATRA-MP	
181	WP(C)/13619/2020 360/2021	CHIRANJIBI PRADHAN-MP	
182	WP(C)/13620/2020 364/2021	PRAFULLA KUMAR SAHOO-MP	
183	WP(C)/93/2021 367/2021	GMP EAST COAST RLY.-MP	SOUBHAGYA S.DAS
	WP(C)/13748/2015		

184	369/2021	GMP EAST COAST RLY.-MP
	WP(C)/13748/2015	
185	373/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY TRUST-MP
	WP(C)/11646/2019	
186	381/2021	M/S. SPECIMEN HOLDING LTD,-MP
	WP(C)/36399/2020	